

draw subsidy from foodgrains supplied through the Public Distribution System;

(b) what would the cost of wheat and paddy per kg. when this subsidy is withdrawn;

(c) whether this will hit the poor sections badly; and

(d) whether a final decision has been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) :
(a) No, Sir.

(b) to (d) Do not arise.

Karnataka scheme under RLEGP

2118. SHRI NARSING RAO SURYA-WANSHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Karnataka State Government had sent a scheme for Rs. 7.81 crores for taking up works under Rural Landless Employment Guarantee Programme; and

(b) if so, the further developments in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (b) No, Sir. No project for the specific amount of Rs. 7.81 crores has been received under the Rural Landless Employment Guarantee Programme from the Karnataka State Government. However, the State Government has submitted project proposals, from time to time, under the RLEGP. During the Sixth Five Year Plan Period 10 projects involving an estimated cost of Rs. 32.21 crores approximately have been approved. During 1985-86 6 projects involving an estimated cost of Rs. 29.64 crores (approx.) have been approved under the RLEGP.

Housing scheme for fishermen in Kerala

2119. SHRI T. BASHEER : Will the

Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government of Kerala have forwarded to Union Government any Housing scheme for fishermen for implementation during the Seventh Five Year Plan;

(b) if so, the details of the scheme;

(c) whether the scheme has been approved and if not, the reasons therefor; and

(d) if no decision has been taken, the time by which the decision is expected to be taken ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d) Housing being a State subject, all social housing schemes are prepared and implemented by State Governments according to their local-felt needs as per the guidelines issued by the Union Government from time to time. HUDCO have, however, sanctioned five schemes of the Kerala Fishermen Welfare Corporation with a loan amount of Rs. 4 00 crores. These schemes involve construction of 20,000 dwelling units.

Doordarshan earnings through Advertisements

2120. SHRI YASHWANTRAO GADAKH PATIL ; Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the earnings of Doordarshan through advertisements and sponsored programmes during 1984-85 and 1985-86 (up-to-date);

(b) whether Doordarshan is having a commercial accounting system; and

(c) if so, the profit or loss during the two years ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) The gross earnings of Doordarshan through advertisements and sponsored programmes during 1984-85 and